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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11306/2023 & CM APPL. 65439/2023

**RISING SUN AROMAS AND SPIRITUAL PRIVATE  
LIMITED**

..... Petitioner

Through: Mr. D. Takiar with Mr. Yash Singh,  
Advocates.  
(M): 9830848183  
Email: singhyash066@gmail.com

versus

**RESERVE BANK OF INDIA AND ORS.**

..... Respondents

Through: Mr. Sumit Goel with Ms. Sreeparna  
Basak, Ms. Swati Bhardwaj and Mr.  
Apurba Patnayak, Advocates for  
respondent no. 2/ICICI Bank.

**CORAM:  
HON'BLE MS. JUSTICE MINI PUSHKARNA**

**ORDER  
02.05.2024**

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1. List on 20<sup>th</sup> August, 2024.

**MINI PUSHKARNA, J**

**MAY 2, 2024/c**